

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/21/1030/2019**

HYDERABAD, this the 26<sup>th</sup> day of August, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member  
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

J. Mallaiah, S/o. Yellaiah,  
Aged about 51 years,  
Telecom Technician in SDOT RLG,  
Nalgonda, Under the General Manager,  
Telecom District, BSNL Bhavan,  
Panagal Road, Nalgonda ò 508 001.

...      Applicant

(By Advocate: Mr. K. Venkateswara Rao)

Vs.

1. The General Manager,  
Telecom District,  
BSNL Bhavan, Pangal Road,  
Nalgonda ò 508 001.
2. The Chief General Manager,  
BSNL, Telangana, Telecom Circle,  
Hyderabad ò 500 001.
3. The Chairman & Managing Director,  
BSNL Corporate Office,  
Barakamba Road, Statesman House,  
New Delhi ò 110 001.
4. Union o India rep. by its Secretary,  
Department of Telecommunications,  
Ashoka Road, New Delhi.

...      Respondents

(By Advocate: Mrs. K.Rajitha, Sr. CGSC  
Mrs. P. Yasasvi for BSNL)

**O R D E R (ORAL)**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Through Video Conferencing :



The learned counsel for the applicant informed that the applicant would like to withdraw the case. Hence, the OA is dismissed as withdrawn.

No order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***

***(ASHISH KALIA)***  
***MEMBER(JUDL.)***

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